

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 2
CP. No. 67/241- 242/PB/2022

IN THE MATTER OF:

MGF Developments Ltd & Ors

.... Petitioner

v.

Emaar India Ltd & Ors.

.... Respondent

Order U/s. 241-242

Order delivered on 25.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Sr. Adv. U. K. Chaudhary, Adv. Manisha Chaudhary, Adv. Mansumyer Singh, Adv. Manisha Sharma, Adv. Shravan Chandrashekar, Adv. Misbahul Haque, Adv. Ritu Raj, Adv. Pooja M. Saigal, Adv. Yudhister Singh, Adv. Ishank Jha

For the Respondent : Mr. Sajan Poovayya, Sr. Adv., Adv. Aman Ahluwalia, Ms. Ruby Singh Ahuja, Ms. Hancy Maini, Ms. Aakriti Vohra, Ms. Sanya Dua, Mr. Ashish Joshi, Mr. Varun Singh Thapa, Ms. Alvia Ahmed, Mr. Palash Maheshwari, Advs.R-2 Ms. Namitha Mathews, Mr. Pulkit Malhotra, Advs. Adv. Darpan Wadhwa, Adv. Rushab Aggarwal, Adv. Japnish Singh Bhalla for R-2 Mr. Vipul Ganda, Adv. , Ms. Amodini Raina, Adv. , Ms. Snigdha Pal

ORDER

Ivn. P-09/2023, CA-206/2022, IA(CA)-113/2022, IA(CA)-285/2022, CA34/2023, CA-55/2023, CA-424/2023

At request and by consent, list the matter **alongwith CP-173/241-242/PB/2019 on 09.05.2024.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)